## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/2016

NAME OF THE PETITIONER(S)

: SIRAJUDDEIN MOHAMMED SUBAIR

NAME OF THE RESPONDENT(S)

: ALPHA HELICAL PUMPS PVT LTD & 3

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

DVINGETS 2) Ambûli Henon. 3) For T.K. Bhaskar Priyadaushini N

**ORDER** 

Counsels representing both the parties are present. Counsel for petitioner stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed for a week's time to make submissions. Counsel for respondents stated that they are prepared to make submissions. Time is adjourned at request. Put up on 19.12.2017.

S Vijayaraghavan Member (Technical) - 5d -

K Anantha Padmanabha Swamy Member (Judicial)